

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 225 of 2014

Dated : 24th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Ms Suparna Srivastava

Counsel for the Respondent (s) : Ms Swapna Seshadri, Ms. Akshi Seem
for R.No.2
Mr. Raheel Kohli for R.No.3
Mr. G. Umapathy and Mr. Rishabh
Singh for R.No4

ORDER

The written submissions of the appellant have not been filed as yet. The same may be filed within three weeks. Other respondents, if they have not filed their written submissions, the same may be filed within the same period.

Post the matter for further hearing on **02nd November, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/hcj

